

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR KAIZEN POWER LIMITED
POWER GENERATION SEGMENT IN KOLKATA***(Under regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)*

Sl.	RELEVANT PARTICULARS	
1.	Name of the Corporate Debtor along with PAN & CIN/LLP No.	Kaizen Power Limited CIN: U45300WB2007PLC117195
2.	Address of the registered office	FE-83, Sector-III Salt Lake City, Ground Floor, Kolkata, WB – 700 106 IN
3.	URL of website	https://insolvencyandbankruptcy.in/cirp/
4.	Details of place where majority of fixed assets are located.	Visakhapatnam
5.	Installed capacity of main products/ services	Presently, the Company is not in operations.
6.	Quantity and value of main products/ services sold in last financial year	Total revenue is NIL as Company is not in operations.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email at – kaizenpower@aaainsolvency.com, santanutr@aaainsolvency.com or https://ibbi.gov.in/en/claims/claim-process/U45300WB2007PLC117195
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email at – kaizenpower@aaainsolvency.com, santanutr@aaainsolvency.com
10.	Last date for receipt of expression of interest	08.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	11.04.2025
12.	Last date for submission of objections to provisional list	14.04.2025
13.	Date of issue of final list of prospective resolution applicants	19.04.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	23.04.2025
15.	Last date for submission of resolution plans	23.05.2025
16.	Process email id to submit EOI	kaizenpower@aaainsolvency.com, santanutr@aaainsolvency.com
17.	Details of the corporate debtor's registration status as MSME.	N.A.

Date: 21.03.2025**Place: Mumbai****Sd/- Santanu T Ray****Resolution professional****In the matter of Kaizen Power Limited****Reg. No: IBBI/IPA-002/IP-N00360/2017-18/11055****AFA – AA2/11055/02/300625/203369**